COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 90 OF 2018 & IA NOS. 364 & 1726 OF 2018

Dated: 17th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of: Damodar Valley Corporation Central Electricity Regulatory Comm		sus & Ors.	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Shri Ver Mr. Sandee Mr. Samarth	p Rajpurohit
Counsel for the Respondent(s)	:	Mr. Sitesh N Mr. Deep Ra	,
		Mr. Hasan M	A. Ranganadhan Murtaza ishan for R-3

<u>ORDER</u>

Heard the learned counsel for the Appellant

List the matter for hearing on <u>04.01.2019.</u>

(Ravindra Kumar Verma) Technical Member mk/bn (Justice N.K. Patil) Judicial Member